

2270 megawatts. And by the year 2000; 10,000 megawatts would be generated by the atomic stations.

The hon. Member, Shri Shastri, is always worried about labour and he asked me a similar question in 1980 during half-an-hour discussion raised at the request of Shri Jain and I would reply as I did in 1980. If the labour were not happy, they would have been on strike, as they were during 1977-78. After 1980 fortunately, the labour relations not had any excellent and we have not had any labour problem of the degree that we faced during 1977-78. I am sure, the hon. Member is aware of that.

19 hors

श्री राम विलास पासवान (हजोपुर):
सभापति महोदय, मैंने एक सीधा सा प्रश्न पूछा था कि केनाडा के साथ किए गए एग्रीमेंट के अन्तर्गत कोटा एटामिक पावर स्टेशन के लिए जो सामान आया था, क्या उसकी कोई गारंटी थी; अगर थी, तो कितने समय के लिए थी, और उसमें जो खराबी आई है, तो क्या उसके सम्बन्ध में केनाडा सरकार से बातचीत हुई है और क्या सरकार ने मुआवजे की मांग की है।

श्री कृष्ण कुमार गोयल : मैं जानना चाहता हूँ कि देश में और विदेशों में एटामिक पावर प्राजेक्ट्स में रिएक्टर को रेगुलरली विदाउट ब्रेक कितने घण्टे तक काम करना चाहिए और उसके मुकबले में वे हमारे यहाँ कितना काम कर रहे हैं।

MR. CHAIRMAN (SHRI CHINTAMANI PANIGRAHI): No, Mr. Goyal. Kindly don't reply to Mr. Goyal's question.

SHRI C. P. N. SINGH: I think there is a misconception. The atomic

generation part of the reactor and the turbine, are two different stages of power generation. As I stated earlier this is a prototype. It was used as a pilot project and not commercial, known as the Douglas point reactor in Canada. It was at a stage when they were also new in the field of atomic power generation. Today those developed reactors are known as Picketing Reactors, which are of 500 Megawatt generation capacity. We similarly are doing the same with our future plants at Madras or Narora. That is not really correct to say that this particular plant was outmoded or that it was not in keeping with specifications that had been agreed upon in the agreement.

ARREST OF MEMBER

MR. CHAIRMAN: I have to inform the House that the following communication, dated 5th March, 1982, addressed to the Speaker, Lok Sabha, has been received from the Deputy Commissioner of Police, New Delhi district, New Delhi today:

"I have the honour to inform you that Shri Sushil Bhattacharya, Member of Lok Sabha, alongwith his other party workers voluntarily violated prohibitory orders promulgated under Section 144 Cr. P.C. on Dr. Rajender Prashad Road and Jana Path crossing towards Shastri Bhavan at about 3.30 p.m. on 5-3-1982. He along with others, has been arrested in case FIR No. 109, dated 5-3-1982 under Section 138 I. P. C. Police Station Parliament Street, New Delhi. He is being produced before the Metropolitan Magistrate."

19.02 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, March 8, 1981/Phalguna 17, 1903 (Saka).